

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTH ZONE) at CHENNAI**

OA No.46 of 2026

S.R.Sriram, M/A 25 years

...Applicant

Vs.

The Director, Department of Environment & Climate Change,
No.327, Metro's, 9th Floor, Anna Salai, Nandanam,
Chennai – 600 035.


and 6 others.

... Respondents

ADDITIONAL TYPED SET OF PAPERS- II

<u>S.NO</u>	<u>DATE</u>	<u>PARTICULARS</u>	<u>PG.NO</u>
1.	10.10.2025	RTI Applications sent by the Applicant to the Respondents – (Annexure – I)	1-12

Dated at Chennai on this 19th Day of June 2026


Counsel for Applicant

THROUGH

**M/s. T.PERINBANATHAN (3042/2018)
A.S.SHANMUGA RAJAN (3373/2018)
M.SURESH SANKAR (1175/2019)**

Off: 125/257, 3rd Floor, Canara Bank Building,
Angappa Naicken St, Broadway, Chennai – 600 001

COUNSEL FOR APPLICANT
advshan3373@gmail.com
Ph: 8825510662

(11)

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO
INFORMATION ACT, 2005**

1. APPLICANT NAME AND ADDRESS:

i. Full Name of the Applicant

: S.R.Sriram
S/o. Subramanian

ii. Address of the Applicant

: 1/114D, West Street,
Niramani Village, Poolambadi Post,
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE
INFORMATION IS REQUIRED.**

The Public Information Officer,
Office of the Principal Chief Conservator of Forest (Head Department),
Forest Head Quarters Building,
Near Kannikapuram Check post,
Guindy, Chennai – 32.

3. FEE PAYMENT DETAILS:

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

4. TYPE OF INFORMATION REQUIRED:

The information required in the form of document copies, inspection work, inspection record.

5. METHOD OF SUPPLY OF INFORMATION

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

6. PERIOD FOR WHICH INFORMATION REQUIRED

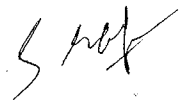
2020-2025

7. SUBJECT MATTER OF INFORMATION:

- a) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village
Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- b) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District


Signature of Applicant

Date: 10.10.2025

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Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE
INFORMATION IS REQUIRED.**

The Public Information Officer,
Green Tamilnadu Mission, Panagal Maligai,
Saidapet, Chennai – 600 015

3. FEE PAYMENT DETAILS:

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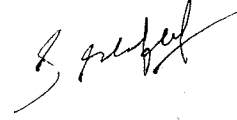
6. PERIOD FOR WHICH INFORMATION REQUIRED

2020-2025

7. SUBJECT MATTER OF INFORMATION:

- a) What are all the permission required for cutting of trees in Thoppu Poramboke areas?
- b) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- c) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District -- 606 304 extent of 1.18.5 Ares of "Thoppu Poramboke" area.



Signature of Applicant

Place: Cuddalore District

Date: 10.10.2025

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Niramani Village, Poolambadi Post,
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE
INFORMATION IS REQUIRED.**

The Public Information Officer,
Office of the District Collector,
New Collectorate Building, Manjakuppam,
Cuddalore – 607001.

3. FEE PAYMENT DETAILS:

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4. TYPE OF INFORMATION REQUIRED:

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5. METHOD OF SUPPLY OF INFORMATION

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

6. PERIOD FOR WHICH INFORMATION REQUIRED

2020-2025

7. SUBJECT MATTER OF INFORMATION:

- a) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- b) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District


Signature of Applicant

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ii. Address of the Applicant

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Niramani Village, Poolambadi Post,
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE
INFORMATION IS REQUIRED.**

The Public Information Officer,
Office of Tahsildar,
Taluk Office,
Veppur Taluk,
Cuddalore District – 606 304.

3. FEE PAYMENT DETAILS:

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Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

4. TYPE OF INFORMATION REQUIRED:

The information required in the form of document copies, inspection work, inspection record.

5. METHOD OF SUPPLY OF INFORMATION

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

6. PERIOD FOR WHICH INFORMATION REQUIRED

2000

7. SUBJECT MATTER OF INFORMATION:

- a) Provide me the details of “Thoppu Poramboke” area in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares.

- b) Provide me the land classification details of S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 from the year 2000
- c) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- d) Provide the copy of permission obtained by Mr.Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Date: 10.10.2025


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- ii. Address of the Applicant : 1/114D, West Street,
Niramani Village, Poolambadi Post,
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE
INFORMATION IS REQUIRED.**

The Public Information Officer,
Office of the Block Development Officer
Nallur,
Veppur Taluk, Cuddalore District – 606 302

3. FEE PAYMENT DETAILS:

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

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5. METHOD OF SUPPLY OF INFORMATION

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

6. PERIOD FOR WHICH INFORMATION REQUIRED

2020-2025

7. SUBJECT MATTER OF INFORMATION:

- a) Any permission for construction given in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- 10
- b) Provide me the land classification details of S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- c) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- d) Provide the copy of permission obtained by Mr.Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.



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Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE
INFORMATION IS REQUIRED.**

The Public Information Officer,
Office of the V.A.O.
Niramani Revenue Village,
Veppur Taluk, Cuddalore District – 606 304.

3. FEE PAYMENT DETAILS:

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6. PERIOD FOR WHICH INFORMATION REQUIRED

2020-2025

7. SUBJECT MATTER OF INFORMATION:

- a) Provide me the copy of A-register for S.No.95/1 of Niramani Village Poolambadi Post,
Veppur taluk, Cuddalore District – 606 304?

- (12)
- b) Provide me the land classification details of S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- c) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- d) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

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and 6 others.

... Respondents

ADDITIONAL TYPED SET OF PAPERS-II

**M/s. T.PERINBANATHAN (3042/2018)
A.S.SHANMUGA RAJAN (3373/2018)
M.SURESH SANKAR (1175/2019)**

Off: No.2, BKR Towers, Fourth Floor,
Room No.47, Kondi Chetty Street, Parrys, Chennai- 600 001

COUNSEL FOR APPLICANT
advshan3373@gmail.com
Ph: 8825510662



Shanmuga Rajan <advshan3373@gmail.com>

NGT (Sz) OA No.46 of 2016 - filed by S.R.Sriram - Additional typed set of papers-II

1 message

Shanmuga Rajan <advshan3373@gmail.com>

Fri, Jun 19, 2026 at 11:53 AM

To: tn doe@nic.in, tn forest <tnforest@nic.in>, dro-tn cud@nic.in, "nallurbdo13@gmail.com" <nallurbdo13@gmail.com>, "tamilnadudoe@gmail.com" <tamilnadudoe@gmail.com>, "talukofficeveppur@gmail.com" <talukofficeveppur@gmail.com>

Cc: vinod j <adv.vins@gmail.com>

Bcc: filing.bpl-ngt@gov.in

Respected sir/Madam,
Original Application No.46 of 2026 - filed by S.R.Sriram before Hon'ble National Green Tribunal South Zone.
In the above referred matter, the Applicant in Original Application filing a typed set of papers-II
The TSof Papers has been annexed herewith.
Kindly acknowledge the same.

Counsel for Applicant

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A.S.SHANMUGA RAJAN

Legum Baccalaureate,

CHENNAI.

**OA 46 of 2026 ATS-II.pdf**

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